- (b) The specific type of aircraft to be purchased, is still under consideration of the Indian Airlines. For this purpose, they sent a team of experts to the U.S.A., the U.S.S.R, and the U.K. to examine the suitability of aircraft manufactured in these countries.
- (c) An estimate of foreign exchange requirement can be made only after the type of aircraft to be purchased has been decided.

ASSAULTON INVIGILATORS IN U.P.

366. DR. SYED NURUL HASAN: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that many invigilators at the examinations conducted by Boards of Education or Universities in 1968, have been assaulted and killed in Uttar Pradesh: and
- (b) if so, what action Government have taken or propose to take, to grant sufficient protection to the invigilators?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Out of a total of 21 cases of assault attempted by examinees in the Board's examinations, three invigilators were hurt. No invigilator was killed. No report of attack on invigilators in University examinations has been received.

(b) According to a report received from the State Government, Centre Superintendents were given magisterial powers and adequate security arrangements were made. A Committee has been appointed by the State Government to suggest ways to check such incidents.

367. [.Transferred to the 9th May, 1968.]

फरीदाबाद-दिल्ली मार्ग पर मोटर गाडी से एक भादमी का कुचला जाना

368. श्री राजनारायण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्यायह सत्त है कि 2€ मधैल, 1968 को फरीदाबाद-दिल्ली मार्ग

मोटर गाई। ने एक बादमी कूचला गया और बाद में उसकी मृत्यु हो गई;

to Questions

- (ख) क्या यह भी सच है कि यद्यपि वह आदमी दुर्घटना के बाद कुछ समय तक जीवित रहा तबापि दघंटना-स्थल थाने के विल्कुल निकट होने पर भी उसे समुचित प्राथमिक चिकित्सा देने का कोई प्रयत्न नहीं किया गया ; ग्रौर
- (ग) उक्त दुर्घटना का ब्यीरा क्या है ? MAN RUNOVER BY MOTOR VEHICLES ON FARIDABAD-DELHI ROAD

SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS b« pleased to

- (a) whether it is a fact that" a man was runover by a motor vehicle on the Faridabad-Delhi Road on the 26th April, 1968 and subsequently died;
- (b) whether it is also a fact that even though the man was alive for sometime after the accident, no effort was made to give him proper first-aid in spite of the fact that the scene of accident was quite close to the Police Station; and
- (c) what are the details of the said accident?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल):(क)से(ग)हरियाणा सरकार ने सुचित किया है कि 26 अप्रैल, 1968 को फरीदाबाद-दिल्ली मार्ग पर एक व्यक्ति की अपना स्कूटर चलाते हुए एक जीप से दुर्घटना हुई थी। दुर्घटना-स्थल थाने के निकट नहीं था। मौके के गवाहों (ग्रक्ति-साक्षियों) ने बतलाया है कि स्कूटर जीप के दावीं ग्रोर के पिछले भाग से टकराया था तथा व्यक्ति की उसी समय मृत्यु हो गयी थी।

ग्रतः घायल को प्राथमिक चिकित्सा देने का प्रश्न नहीं उठा।

†[] English translation.